

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt. (RJS)/109/2008

Date : 11th Dec., 2008

I

SHRI AYAZ MOHD. QURESHI, RHJS, whose services have been repatriated from the post of Judge, Industrial Tribunal-Cum- Labour Court, Bharatpur vide Government order No.F.1(47)/L&E/79/Part dated 10.12.2008, is hereby transferred/posted as District & Sessions Judge, Karauli with immediate effect.

II

SHRI ABHAY CHATURVEDI, RHJS presently under awaiting posting orders Hq. at Chittorgarh, who has been appointed as Judge, Industrial Tribunal-Cum-Labour Court, Udaipur vide Govt. Order No.F.1(47)/L&E/79/Part dated 10.12.08, is hereby directed to join his new assignment with immediate effect.

III

SHRI CHHAGAN LAL GUPTA, RHJS presently posted as Additional District & Sessions Judge, Behror (Alwar), who has been appointed as Judge, Industrial Tribunal-Cum-Labour Court, Bharatpur vide Govt. Order No.F.1(47)L&E/79/Part Dated 10.12.2008, is hereby relieved with immediate effect to join his new assignment.

IV

SHRI VISHNU DUTT SHARMA-I, RHJS presently posted as Additional District & Sessions Judge No.3, Kota, who has been appointed as Judge, Industrial Tribunal-Cum-Labour Court, Kota vide Govt. Order No.F.1(47)L&E/79/Part Dated 10.12.2008, is hereby relieved with immediate effect to join his new assignment.

NOTE :- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 20.11.1998.

BY ORDER


REGISTRAR (ADMN.)